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Title: Need to take steps to clear the pending cases of freedom fighters' pension.

PROF. A.S.R. NAIK (MAHABUBABAD): Madam, I thank you for giving me an opportunity to speak in 'Zero Hour', regarding the pending applications in respect of pension to freedom fighters, in the Lok Sabha.

In the whole country, the Union Government had started the pension scheme in the year 1972. As per the pension scheme, we have forwarded some names of the freedom fighters, but till today, most of the eligible candidates are not getting the freedom fighter's pension. There is no justification for it because they are above 90 years of age and till today, they are going round the concerned offices and residences of the Members of Parliament. ...(*Interruptions*)

So, Madam, my request, through you, to the Government is to clear the pending cases of freedom fighter's pension as early as feasible. ...(*Interruptions*) Thank you.

माननीय अध्यक्ष :

डॉ. किरिट पी. सोलंकी और

कुँवर पुष्पेन्द्र सिंह चन्देल जी को प्रो.ए.एस.आर.नायक द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

Shri Rabindra Kumar Jena – not present. Dr. Virendra Kumar.

...(*Interruptions*)